NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

IA/32/2021
IN
CP (IB)/09/GB/2019

Coram:
Hon'ble Shri H. V. Subba Rao, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2021

Name of the Company: Mr. Sandeep Khaitian, RP
V/s
Suspended Board of Directors, NPIL

Section of the Companies Act: Under rule 154 read with rule 11 of NCLT Rules, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ABHISHEK PRASAD	Advocate	Petitioner	Present in Video Conference
2.	MR. J. SAHA	Advocate	Respondents	

O R D E R
Date of Order: 12.08.2021

Matter is taken up today for hearing through video conferencing. Heard the matter. The learned appearing for the Petitioner has submitted that it had filed all papers. Papers filed are taken on record.

2. **Matter is reserved for orders.**

Sd/-
(**Prasanta Kumar Mohanty)**
Member (Technical) &
Adjudicating Authority

Sd/-
(H. V. Subba Rao)
Member (Judicial) &
Adjudicating Authority

/Deka-12.08.2021/